

PART I
DEPARTMENT OF LEGAL AND LEGISLATIVE AFFAIRS

Notification

The 18th September, 1981

No. 31-Leg./81.—The following Act of the Legislature of the State of Punjab received the assent of the Governor of Punjab on the 7th September, 1981, and is hereby published for general information :—

Punjab Act No. 21 of 1981

THE PUNJAB REGISTRATION VALIDATING ACT, 1981.

AN
ACT

to validate certain registrations and matters appurtenant thereto.

BE it enacted by the Legislature of the State of Punjab in the Thirty-second Year of the Republic of India as follows :—

1. This Act may be called the Punjab Registration Validating Act, 1981. Short title.

2. All acts performed by the—

- (a) registering officers specified in column 2 of Schedule I purporting to act as Sub-Registrars of the sub-districts specified in column 1 thereof during the period noted against each in column 3 of that Schedule ; and
- (b) Sub-Registrar Amritsar (Urban) purporting to act as Sub-Registrar in respect of area falling within sub-district Amritsar (Rural) and comprising the villages specified in Schedule II during the period commencing on the 14th January, 1977 and ending with the 26th February, 1979 ;

Validation
of acts of
registering
officers
purporting
to act as
Sub-Re-
gistrars.

shall be deemed to have been validly performed as if the aforesaid persons had been duly appointed as Sub-Registrars under the Registration Act, 1908 (Central Act 16 of 1908), for the purposes of the performance of such acts.

SCHEDULE I

Sub-District	Registering Officer	Period
1	2	3
Ludhiana (Urban)	1. Shri Ram Lal, P.C.S., Executive Magistrate.	19th August, 1972 to 6th September, 1972.
	2. Shri Sewak Singh, P.C.S., Executive Magistrate.	7th September, 1972 to 5th April, 1973.
	3. Miss P. Ahluwalia, District Officer, Removal of Grievances.	6th April, 1973 to 19th February, 1977.
	4. Shri M.L. Gotra, District Officer, Removal of Grievances.	20th February, 1977 to 30th April, 1977.

1	2	3
	5. Shri V. P. Dubey, P.C.S., District Officer, Removal of Grievances.	5th May, 1977 to 30th November, 1977.
	6. Shri J. L. Malhotra, P.C.S., General Assistant to Deputy Commissioner.	1st December, 1977 to 21st May, 1979.
Jullundur (Urban)	1. Shri M. L. Gotra, P.C.S., Executive Magistrate.	6th June, 1973 to 31st August, 1973.
	2. Shri Joginder Pal Singh, P.C.S., Executive Magistrate.	
	3. Shri Manohar Singh, P.C.S., General Assistant to Deputy Commissioner.	
	4. Shri Joginder Singh Puri, P.C.S., Executive Magistrate.	5th June, 1974 to 31st July, 1974 and 1st November, 1974 to 15th January, 1975
	5. Shri I.D. Kanwar, P.C.S., Executive Magistrate.	
	6. Shri D. S. Multani, P.C.S., General Assistant to Deputy Commissioner.	
	7. Shri Harjinder Singh, P.C.S., Executive Magistrate.	
Patiala (Urban)	Shrimati Sushil Gupta, Executive Magistrate.	11th June, 1974 to 26th May, 1975.
Phillaur	.. Sub-Divisional Officer (Civil), Phillaur.	10th June, 1974 to 31st July, 1974.
Nawanshahr	.. Sub-Divisional Officer (Civil), Nawanshahr.	10th June, 1974 to 31st July, 1974.
Nakodar	.. Sub-Divisional Officer (Civil), Nakodar.	10th June, 1974 to 31st July, 1974.
Gurdaspur	1. Sub-Divisional Officer (Civil), Gurdaspur.	1st May, 1975 to 19th May, 1975.
	2. General Assistant to Deputy Commissioner.	13th July, 1976 to 19th August, 1976.
Batala	.. Sub-Divisional Officer (Civil), Batala.	1st May, 1975 to 19th May, 1975 and 13th July, 1976 to 19th August, 1976.
Pathankot	.. Sub-Divisional Officer (Civil), Pathankot.	1st May, 1975 to 19th May, 1975.

SCHEDULE II

Serial No.	Name of village	H. B. No.
1. Kale	..	368 Suburban, 381 Urban
2. Ghanupur	..	368 Suburban, 381 Urban
3. Bakh Shikargah	..	282
4. Tung Bala	..	371 Suburban, 384 Urban
5. Tung Pain	..	372 Suburban, 385 Urban
6. Verka	..	281
7. Wallah	..	280
8. Khankot	..	279
9. Sultanwind	..	373 Suburban, 386 Urban
10. Duburji (Sultanwind)	..	373 Suburban
11. Kot Mit Singh (Sultanwind)	..	373
12. Mulechak	..	376
13. Bharariwal	..	374 Suburban, 378 Urban
14. Fatahpur	..	377
15. Kot Khalsa	..	367 Suburban, 379 Urban
16. Wadali Guru	..	366 Suburban, 380 Urban
17. Gopal Nagar, Bhawani Nagar (Amritsar)		375 Suburban
18. Vijay Nagar (Amritsar)	..	375 Suburban
19. Dhapai (Amritsar)	..	375 Suburban
20. Mustafabad (Tung Pain)	..	372
21. Maqboolpura (Sultanwind)	..	386 Urban
22. Mohkampur Krishna Nagar (Tung Pain)		372

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